

DIVISION BENCH  
COURT - II

**O-231**

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

C.P.(CAA)/94(KB)2023  
IN  
C.A.(CAA)/54(KB)2023

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE  
2. HON'BLE MEMBER(T), SHRI ARVIND DEVANATHAN**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 08<sup>TH</sup> NOVEMBER, 2023, 10:30 A.M**

IN THE MATTER OF	CRAZY CARRIERS PRIVATE LIMITED
UNDER SECTION	SEC. 230-232 - SECOND MOTION

**Appearance (via video conferencing/physically)**

Mr. Rantu Kr. Das, PCS ] For the petitioner  
Mr. Nitish Kr. Singh, Adv. ]

**ORDER**

1. Ld. Authorized Representative/Counsel for the petitioner present.
2. Due to paucity of time, this matter could not be taken up for hearing today.
3. List this matter on **14.12.2023**.

**Arvind Devanathan  
Member (Technical)**

**Bidisha Banerjee  
Member (Judicial)**